

BENCH-I

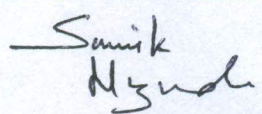
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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

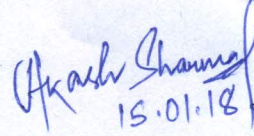
C.P(IB) No. 361/KB/2017
CA(IB) No. 35/KB/2018

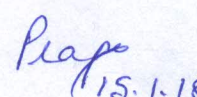
**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th January 2018, 10.30 A.M

Name of the Company		State Bank of India-Vs-Electrosteel Steels Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SOUVIK MAZUMDAR, Adv.	}	For Financial Creditor/ SBI	 15.01.2018.
2. ARIF ALI, Adv.			

1. AKHILESH K.V. SHRIVASTAVA, ADV.	}	Operational Creditor Prefabs(Bihar) Pvt. Ltd.	 15.01.18
2. AKASH SHARMA, Pr. CS			

1. MS. PRAPA GANGULY	}	RP	 15.1.18
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ORDER

Ld. Counsel for the Resolution Professional (RP) financial creditor and operational creditor is present. No one is present from the corporate debtor's side.

CA No. 35/KB/2018 has been filed by the operational creditor for seeking certain directions against the RP. RP is directed to file reply within 7 days.

List it on 30/01/2018.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)